

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Jammu)**

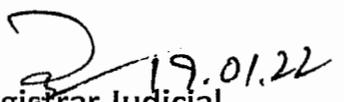
\*\*\*\*\*

**NOTICE**

Pursuant to the directions contained in Order No.18 of 2022/RG dated 12.01.2022 issued by the office of the Worthy Registrar General, It is notified for information of all concerned advocates/litigants that they shall file their cases/pleadings pertaining to the Jammu Wing of the Hon'ble High Court through e-mail mode on e-mail address [rjudicialjammu@gmail.com](mailto:rjudicialjammu@gmail.com).

Further, the directions contained in Order No.1349 of 2021/RG/CPC Dated 31.12.2021, the filing of cases/petitions by the Government Institutions in all type of matters through e-filing mode shall also continue to remain in force.

In the event of any further assistance with regard to the filing of the cases via the aforesaid mode, the advocates/litigants shall contact Mr. Ajay Kumar Sharma, Section Officer (Computer) on Cell No. 9419134649, Mr. Sunil Sapru, Head Assistant on Cell no. 9469212242, Mr. Suhail Mushtaq, Junior Assistant on Cell no. 9086757762 and Mr. Tapeswar on Cell no.7889547540.

  
19.01.22  
Registrar Judicial,  
Jammu Wing

Copy to:

✓ 1. Incharge NiC for uploading the notice on the official website of the High Court.

2. Mr. \_\_\_\_\_.

..... for information and n/a.

  
19.01.22  
Registrar Judicial,  
Jammu Wing